

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 30TH DAY OF APRIL, 2020/10TH VAISAKHA, 1942

W.P.(C) NO.9340 OF 2020

PETITIONER:-

1. KERALA SELF-FINANCING ENGINEERING COLLEGE
MANAGEMENTS ASSOCIATION,
REP. BY ITS SECRETARY A.M.KHARIM,
REG. NO.ER804/2003 VIKAS NAGAR,
NH BYE-PASS, KUNDANOOR, MARADU PO,
KOCHI 682304
2. ST.THOMAS EDUCATIONAL SOCIETY,
SUITE NO.30/663, ADOOR TOWER,
ADOOR, 691523
3. ROYAL COLLEGE OF ENGINEERING & TECHNOLOGY,
REP. BY K.M.HAIDER ALI, AKKIKAVU,
THRISSUR - 680
4. SCHOOL OF COMMUNICATION & MANAGEMENT STUDIES
(SCMS), PRATHAP NAGAR, NH 47, MUTTOM
COCHIN 683 106

BY ADV.S.KRISHNAMOORTHY

ADV. NITHYA SUGUNAN

RESPONDENTS:-

1. THE STATE OF KERALA
REP. BY ITS SECRETARY TO GOVT.,

HIGHER EDUCATION DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM 695 001

2. APJ ABDUL KALAM TECHNOLOGICAL UNIVERSITY,
REP. BY ITS REGISTRAR, CET CAMPUS,
THIRUVANANTHAPURAM 695 016

3. THE VICE CHANCELLOR
APJ ABDUL KALAM TECHNOLOGICAL UNIVERSITY,
REP. BY ITS REGISTRAR, CET CAMPUS,
THIRUVANANTHAPURAM 695 016

BY SRI.K.P.HARISH, GOVT. PLEADER

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON
30.4.2020, THE COURT ON THE SAME DAY ORDERED THE FOLLOWING:

BECHU KURIAN THOMAS

W.P.(C) NO.9340 OF 2020

Dated this the 30th day of April, 2020

ORDER

When this matter was taken up for consideration through video conferencing, it is submitted by the learned Standing Counsel for the University that connected matters are pending, wherein interim order was not granted. However, he submits that no adverse action will be initiated or pursued as against the petitioners for non payment of affiliation fee, which has been demanded by the University. The said submission is recorded.

It is also submitted by the learned Standing Counsel for the University that the University shall not refuse the processing of application of the petitioners for renewal of affiliation for the year 2020-2021 for non furnishing the financial guarantee or affiliation fee for the year 2019-2020. The aforesaid order is subject to the result of the writ petition. Needless to say that the web portal for submitting the application for renewing the affiliation shall be kept open to enable the petitioners to file the

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affiliation application.

Post the writ petition on 19.5.2020.

**BECHU KURIAN THOMAS
JUDGE**

vps

APPENDIX

PETITIONER'S/S' EXHIBITS:

- EXT.P1:- TRUE COPY OF THE CIRCULAR ISSUED BY THE CALICUT UNIVERSITY DTD 23.12.2015
- EXT.P2:- TRUE COPY OF SAID ORDER DTD 21.11.2016 ISSUED BY THE RESPONDENT
- EXT.P3:- TRUE COPY OF THE AFFILIATION ORDER ISSUED IN FAVOUR OF THE 4TH PETITIONER DTD 15.5.2019
- EXT.P4:- TRUE COPY OF THE NOTIFICATION NO.KTU/A/456/2015 DTD 12.3.2020 ISSUED BY 2ND RESPONDENT
- EXT.P5:- TRUE COPY OF THE NOTIFICATION DTD 1.2.2018 ISSUED BY THE 2ND RESPONDENT
- EXT.P6:- TRUE COPY OF THE MINUTES OF THE PROCEEDINGS OF THE 14TH KERALA ASSEMBLY HELD ON 26.6.2019
- EXT.P7:- TRUE COPY OF THE NOTIFICATION ISSUED BY 2ND RESPONDENT DTD 9.4.2020
- EXT.P8:- TRUE COPY OF NOTIFICATION ISSUED BY THE 2ND RESPONDENT DTD 16.4.2020